

Name of the Corporate Debtor: OZONE HOMES PRIVATE LIMITED; Date of Commencement of CIRP: 10-10-2025; List of Creditors as on: 30-01-2026; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	12	288982077	11	266334010	4.42	0	0	22648067	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	11	5722572808	11	5722465052	94.99	0	107756	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	2	33264171	1	32386971	0.54	0	877200	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	774264082	1	3071110	0.05	1	9569730	761623242	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	10495428930	0	0	0.00	1	0	10495428929	NA
Total		29	17314512068	24	6024257143	100.00	2	10554686	11279700238	